

**SHRI SOMNATH CHATTERJEE (Bolpur):** You have been granted one day's respite but not from Monday.

*(Interruptions )*

**SHRI BALKAVI BAIRAGI (Mandsaur):** Today Dandavateji is silent. There is something fishy.

*(Interruptions )*

12.01 hrs.

#### PAPERS LAID ON THE TABLE

*[English ]*

Detailed Demands for grants of the Ministry of Tourism for 1987-88

**THE MINISTER OF TOURISM (MUFTI MOHD. SYED):** I beg to lay on the table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Tourism for 1987-88.

*[Placed in library, See No. LT-4269/87]*

**Statement Explaining Reasons for not Laying Annual Report and Audited Accounts of All India Handloom Fabrics Marketing Cooperation Society Ltd., Bombay for 1985-86 within Stipulated Time**

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA):** I beg to lay on the Table a statement (Hindi and English versions) explaining the Accounts of the All India Handloom Fabrics Marketing Cooperative Society Limited, Bombay, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

*[Placed in Library, See No. LT-4270/87]*

#### **Notification under Delhi Fire Preventive and Fire Safety Act**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI):** I beg to lay on the Table a copy of the Delhi Fire Prevention and Fire Safety Rules, 1987 (Hindi and English versions) published in Notification No. 10/29/86/HP/II in Delhi Gazette dated the 31st March, 1987 under sub-section (3) of section 16 of the Delhi Fire Prevention and Fire Safety Act, 1986.

*[Placed in Library. See No. LT-4271/87]*

#### **Notification under Custom Act**

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT):** Sir, on behalf of Shri Janardhana Poojary, I beg to lay on the Table a copy of Notification No. G.S.R. 407 (E) (Hindi and English versions) published in Gazette of India dated the 15th April, 1987 together with an explanatory memorandum making certain amendments to Notification No. 77/80-Customs dated the 17th April, 1980 so as to exempt rags, timmings and tailor cuttings arising in the course of manufacture of ready made garments from the payment of customs duty leviable thereon when cleared from the Kandla Free Trade Zone, under section 159 of the Customs Act, 1962.

*[Placed in Library. See No. LT-4272/87]*

#### **Notification Under Citizenship Act**

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM):** I beg to lay on the Table a copy of the Citizenship (Second

Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 392 (E) in Gazette of India dated the 13th April, 1987 under sub-section (4) of section 18 of the Citizenship Act, 1955.

[Placed in library. See No. LT- 4273/87]

**Notifications under Imports and Exports (Control) Act**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): I beg to lay on the Table a copy each of the Notification Nos. S.O. 281 (E) to 298 (E) (Hindi and English versions) published in Gazette of India dated the 1st April, 1987 regarding general permission for importing capital goods, raw-materials, components and spares by various categories during the licensing year 1987-88 issued under section 3 of the Imports and Exports (Control) Act, 1947.

[Placed in Library. See No. LT-4274/87]

**Statement explaining reasons for not laying Annual Report etc. of Jute Manufactures Development Council, Calcutta for 1985-86 within stipulated time**

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Jute Manufactures Development Council, Calcutta, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT- 4275/87]

12.02 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

[English ]

**Eighty-first, Eighty-fourth and Eighty-fifth Reports**

SHRI E. AYYAPU REDDY (Kurnool): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:-

1. Eighty-first Report on Action taken on the 141st Report of the Committee (Seventh Lok Sabha) on Planning Process and Monitoring Mechanism with reference to Irrigation Projects.
2. Eighty-fourth Report on Review on Compensation Claims.
3. Eighty-fifth Report on Supply of Drinking Water to Problem Villages.

12.03 hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

[English ]

**Twenty-fourth and Twenty-sixth Reports and Minutes**

SHRI K. RAMAMURTHY (Krishnagiri): Sir, I beg to present the following Reports and Minutes of the Committee on Public Undertakings:-

- (i) Twenty-fourth Report (Hindi and English versions) on Air India-Agency System and Passenger Services and Minutes of the sittings of the Committee relating thereto.
- (ii) Twenty-sixth Report (Hindi and English versions) on Cochin Shipyard Limited and Minutes of the sittings of the Committee relating thereto.